

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 189 of 2011

Dated : 15th December, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Company Limited **... Appellant(s)**

Versus

Jharkhand State Electricity
Regulatory Commission & Ors. **.....Respondent(s)**

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Divya Chaturvedi

ORDER

Admit. Issue notice to the Respondents returnable on
11.01.2012. Dasti service is permitted.

Post the matter on **11.01.2012.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/AK